

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.355/98

Monday the 9th day of March 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

D.P. Sreelatha
Surya House
Kadampaanad P.O.
PIN: 691 552.

...Applicant

(By advocate: Mr PC Sebastian)

Versus

1. The Sub Divisional Inspector of Post Offices
Adur Sub Division, Adur.
2. The Chief Postmaster General
Kerala Circle
Thiruvananthapuram. ...Respondents.

(By advocate: Mr Thomas Mathew Nellimootttil)

The application having been heard on 9.3.1998, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

The applicant has applied for selection and
appointment to the post of Extra Departmental Stamp Vendor,
Parakode P.O. alongwith other candidates sponsored by
the employment exchange. The applicant apprehends that
her candidature may not be considered by the first respondent
for the reason that her name has not been sponsored by the
employment exchange, though she claims that she has
registered her name with the employment exchange, Adoor.
It is for this reason that the applicant has filed this
application for a direction to the respondents to consider
her candidature also for selection and appointment to the
post of Extra Departmental Stamp Vendor, Parakode P.O.
though her name has not been sponsored by the employment
exchange.

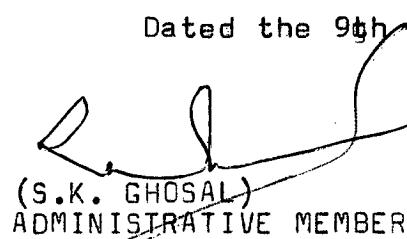
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2. When the application came up for hearing today, learned counsel for the respondents stated that in view of the Supreme Court's decision in Excise Supdt., Malkapatnam, Krishna Dist., A.P. Vs. KBN Visweswara Rao & Others, reported in 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Stamp Vendor, Parakode, without her name being sponsored by the employment exchange.

3. In the light of the above submissions, the application is disposed off with a direction to the respondents to consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Stamp Vendor, Parakode P.O., though her name has not been sponsored by the employment exchange.

No order as to costs.

Dated the 9th March 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER

aa.


(A.V. HARIDASAN)
VICE CHAIRMAN